Annexure-1 Name of the corporate debtor: RANG SUPER SHOPPING PRIVATE LIMITED; Date of commencement of liquidation: 18/03/2020 (Ordre received on 09/06/2020); List of stakeholders as on: 19/04/2025

	(Amount in ₹)																
SI N		ame of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent	Amount of any		Amount of claim under	Remarks, if any
•				Date of receipt	Amount claimed	Amount of claim admitted	claim	by		Details of Security Interest	covered by	% share in total amount of claims admitted	claim	mutual dues, that may be set off		verification	
1	I	Bell Finvest India Ltd		15/12/2020	0	0	TL & CC		NA		By Director's		0		0	0	Orignally claim Rs. 299141903/- received secured. However the SBD satisfity the claim of CC and only TL is outstanding which is unsecured as informed by the FC
\vdash	+				0	0											

List of secured financial creditors (Amount in ₹)